

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 369/2000

Thursday, the 8th day of June, 2000.

CORAM

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.P.Chothi
S/o Pengan
Kanjikoottam House, Kuruppanpady
Pin code: 683 546
working as Grade-II
Office of A.D.(OL)
Department of Telecom
Catholic Centre, Ernakulam.

...Applicant

By advocate Mr M.P.Krishnan Nair

Versus

1. Union of India rep. by
Principal General Manager
Telecom, Kochi-31.
2. Sub Divisional Engineer
Telecom, Keezhillam.
3. Director (OL)
Office of the P.G.M.T.
Kochi-31.

...Respondents.

By advocate Mr T.C.Krishna, ACGSC

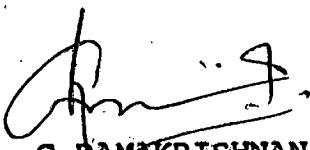
The application having been heard on 8th June, 2000,
the Tribunal on the same day delivered the following:

ORDER

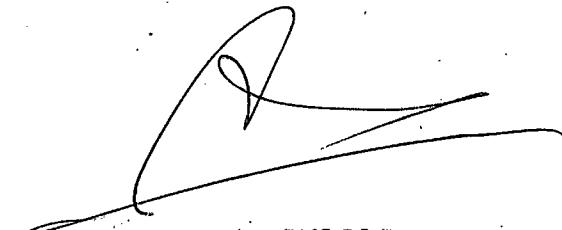
HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant sought
leave to withdraw the original application. Leave is granted.
The Original Application is dismissed as withdrawn.

Dated 8th June, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M.SIVADAS
JUDICIAL MEMBER

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